

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-52/2006/8195/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Roushan Lal,  
District & Sessions Judge,  
Karbi Anglong.

Dated Guwahati the 11<sup>th</sup> September, 2023.

Sub: **Casual Leave with station leave permission.**

Ref:- Your letter No. DJKA/11960/2023 dtd. 28.08.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 28.08.2023, alongwith station leave permission, from the morning of 28.08.2023 till the morning of 29.08.2023.** The next seniormost Judicial Officer available at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

*sd/-*  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-52/2006/8196/A, dated** , 11-09-23

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court, Guwahati.

*sd/-*  
**JT. REGISTRAR (VIGILANCE)**  
*ER*